

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 406 /Confdl. /2021
II-1-10/2001

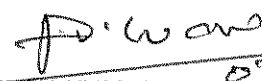
Bilaspur, dated 07th June, 2021

In supersession of the previous orders on the subject, Hon'ble the Acting Chief Justice has been pleased to nominate the following Hon'ble Judges as Portfolio Judges of the Civil Districts mentioned against their Lordships' names in the following table, with effect from 08th June, 2021 :-

TABLE

S. No.	Name of Hon'ble Judge	Civil District
1.	Hon'ble Shri Justice Prashant Kumar Mishra (Acting Chief Justice)	Raipur
2.	Hon'ble Shri Justice Manindra Mohan Shrivastava	Durg
3.	Hon'ble Shri Justice Goutam Bhaduri	Bilaspur
4.	Hon'ble Shri Justice Sanjay K. Agrawal	Raigarh & Jashpur
5.	Hon'ble Shri Justice P. Sam Koshy	Rajnandgaon & Kabirdham (Kawardha)
6.	Hon'ble Shri Justice Sanjay Agrawal	Korba & Surajpur
7.	Hon'ble Shri Justice Rajendra Chandra Singh Samant	Janjgir-Champa & Baloda-Bazar
8.	Hon'ble Shri Justice Arvind Singh Chandel	Surguja (Ambikapur) & Balrampur at Ramanujganj
9.	Hon'ble Shri Justice Parth Prateem Sahu	Bastar (Jagdalpur) & Dakshin Bastar (Dantewada)
10.	Hon'ble Shri Justice Gautam Chourdiya	Dhamtari & Kondagaon
11.	Hon'ble Mrs. Justice Vimla Singh Kapoor	Mungeli & Bemetara
12.	Hon'ble Mrs. Justice Rajani Dubey	Balod & Mahasamund
13.	Hon'ble Shri Justice Narendra Kumar Vyas	Uttar Bastar (Kanker)
14.	Hon'ble Shri Justice Naresh Kumar Chandravanshi	Koriya (Baikunthpur)

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE


(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL
07.06.2021

Endt. No. 407 /Confdl. /2021
II-1-10/2001

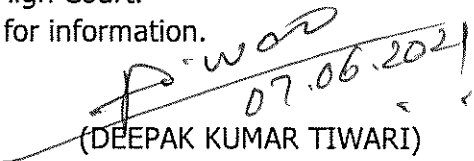
Bilaspur, dated 07th June, 2021

Copy forwarded to: -

- 1) Deputy Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd. 2/-

- 2) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 8) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Mrs. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 12) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 13) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 15) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 16) Registrar ([Vigilance and I. & E.]/ Judicial/ S. & A.), High Court of Chhattisgarh, Bilaspur for information.
- 17) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- 18) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, New Raipur for information.
- 19) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Durg /Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- 20) Joint Registrar (S. & A. Cell/C.S.J.A.), High Court of Chhattisgarh, Bilaspur for information.
- 21) Additional Registrar (Admn./ D.E./ Judicial/ O/o R.G./ Scanning/ Elimination, Record Room (Disposal) & D.D.O./ Criminal/ Civil & Copying), High Court of Chhattisgarh, Bilaspur for information.
- 22) Officer on Special Duty-cum-Central Project Coordinator, E-Courts Mission Mode Project, High Court of Chhattisgarh, Bilaspur for information.
- 23) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 26) Deputy Registrar (Confidential/Vigilance and I. & E./ Works/Mediation/ Writ), High Court of Chhattisgarh, Bilaspur for information.
- 27) Assistant Registrar/Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ S. & A. Cell/Vigilance/Works Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 29) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.


(DEEPAK KUMAR TIWARI)
REGISTRAR GENERAL